

The High Court of Kerala

Kochi - 682 031
Dated- 27.11.2017

Proceedings

High Court establishment- filling up of vacancies in the categories of Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred by Sri.Ramesh K.R., Assistant Section Officer, High Court.
3. Rule 21 of the Kerala High Court Service Rules,2007.
4. G.O.(Ms) No.206/2017/Home dated 7.10.2017
5. High Court proceedings No.A6-7861/2017 dated 20.10.2017
Order No.A5-61894/2015

In the matter of promotion to the category of Section Officer/Court Officer, the Honourable then Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

Sri.Riyad A., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 now on deputation as Assistant Section Officer in the Kerala Administrative Tribunal, Thiruvananthapuram is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above Sri.Riyad A., will assume charge as Section Officer/Court Officer, High Court, on repatriation.

Sri.Sujit Nair K.M., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Sujit Nair K.M., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Rashmi Nair, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Smt.Rashmi Nair, will assume charge as Section Officer/ Court Officer, High Court, forthwith.

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Sri.Jithesh P., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Jithesh P., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Kishorkumar R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Kishorkumar R., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Ramesh K.R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Ramesh K.R., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Naveen R., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Naveen R., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Manjula P. Ambujakshan, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Smt.Manjula P. Ambujakshan, will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Sonnie Pinheiro, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Smt.Sonnie Pinheiro, will assume charge as Section Officer/ Court Officer, High Court, forthwith.

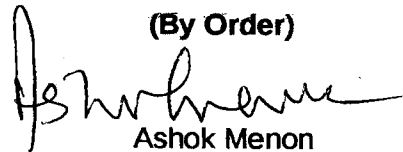
Sri.Harikumar P.G., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Harikumar P.G., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Sri.Biju Joseph, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Sri.Biju Joseph, will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Maya P., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, in the additional post of Court Officer sanctioned as per the Government Order read (4) above. Smt.Maya P., will assume charge as Section Officer/ Court Officer, High Court, forthwith.

Smt.Priya Sadasivan, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Sri.Jolly A., Section Officer/Court Officer relieved on deputation as per the High Court proceedings read (5) above. Smt.Priya Sadasivan will take charge as Section Officer/ Court Officer from Smt.Cicity Lopez, Section Officer / Court Officer, High Court, forthwith.

(By Order)



Ashok Menon
Registrar General

To

- The persons concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (15 copies)
- The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Deputy Registrars concerned, High Court
- The Assistant Registrars concerned, High Court.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court
- The Confidential Assistant to the Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The G(Accounts-I, II & III) Sections, High Court
- The I.T.Section, High Court **(For publishing in the High Court Website)**
- The A1,A2, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.